

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF NOVEMBER 2023**

SL No.	Nature	Opening balance as on 01.11.2023	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Converted Cases	Total Institution	Backlog Disposal Cases/Converted cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 30.11.2023	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	58	0	1		1	1		0	1	58	1
2	WA	329	47	0		47			59	59	317	
3	WPC	11650	296	2		298	12		352	364	11584	88
4	WPL	1157	18	2		20			13	13	1164	3
5	WPS	20017	502	23	4	529	6		1449	1455	19091	107
6	WPT	804	13	0	2	15			14	14	805	5
7	WPCR	113	36	0		36			41	41	108	
8	WPPIL	145	6	0		6			10	10	141	
9	WP 227	1835	91	2	2	95	2		68	70	1860	4
10	WPHC	3	4	0		4			5	5	2	
A	TOTAL (1 to 10)	36111	1013	30	8	1051	21	0	2011	2032	35130	208
1	FA	3033	25	3		28	1		17	18	3043	9
2	FAM	288	1	1	1	3			5	5	286	
3	FA(MAT)	497	35	1		36	2		24	26	507	
4	SA	5895	48	6		54			29	29	5920	26
5	MA	427	14			14			8	8	433	2
2	MAC	10112	154	2		156	1		124	125	10143	46
7	CR	271	18	1		19	2		18	20	270	1
8	MCC	695	87	1		88	5		97	102	681	2
9	COMP APPEAL	3	0			0			0	0	3	
10	COMP PET	13	0			0			0	0	13	
11	EP	2	0			0			0	0	2	
12	TPC	105	8			8			13	13	100	
13	CONT	1458	87			87	2		81	83	1462	5
14	ITA	4	0			0			0	0	4	
15	ARBA	242	3	1		4			2	2	244	
16	ARBAP	13	2			2			0	0	15	
17	ARBR	39	5			5			5	5	39	
18	TAXC	329	2	1	1	4			0	0	333	
19	REVP	162	19			19	1		14	15	166	1
20	CVLREF	0	0			0			0	0	0	
B	TOTAL (1 to 19)	23588	508	17	2	527	14	0	437	451	23664	92
TOTAL (A+B)		59699	1521	47	10	1578	35	0	2448	2483	58794	300
MAIN CRIMINAL CASES												
1	CRREF	2	0			0			0	0	2	
2	CRA	16127	170			170	1		200	201	16096	131
3	CRR	6149	103	1		104	4		103	107	6146	41
4	MCRC	1285	739	1		740	2		853	855	1170	
5	MCRCA u/s 438 CrPC	137	107			107	2		97	99	145	
6	CONTR	4	0			0			0	0	4	
7	CRMP	5357	256	5		261	1		181	182	5436	46
8	TPCR	13	2			2	1		4	5	10	
9	ACQA	3278	19	1		20			19	19	3279	17
C	TOTAL (1 to 9)	32352	1396	8	0	1404	11	0	1457	1468	32288	235
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		92051	2917	55	10	2982	46	0	3905	3951	91082	535
PENDENCY INCREASE/ DECREASE		92051	DECREASE (-969)								91082	

Over 5 Years Pendency as on 01.11.2023	Over 5 Years restored and backlog Instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 30.11.2023	Over 5 Years Decrease Pendency during the month
26653	16	535	26134	-519

(K. VINOD KUMAR)
REGISTRAR (JUDICIAL)